

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

Applicant(s):
Advocate for
Applicant(s) :

APPLICATION No.

of

Respondent(s) :
Respondent (s) :

Notes of the registry

Orders of the Tribunal

OA No.290/00189/2016

Date of Order : 12.07.2016

Mr. J.K. Mishra, counsel for applicant.
Mr. K.S. Yadav, counsel for respondents.

Learned counsel for the applicant does not wish to press this OA and seeks liberty to file a fresh OA on a new cause of action.

In view of the above, the OA is disposed of. The applicant is at a liberty to file fresh OA on a fresh cause of action, if so desired.

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[Praveen Mahajan]
Administrative Member

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[Dr. Murtaza Ali]
Judicial Member

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